

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.321 of 2013**

**Dated : 19<sup>th</sup> December, 2014**

**In the matter of:**

**Transmission Corporation of Andhra Pradesh & Ors. .... Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission & Anr. .... Respondent(s)**

**ORDER**

The court has not assembled today. As agreed by the parties, post the matter on **09.1.2015**.

(Court Master)

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